

Defective Case Register from 2025-07-01 to 2025-07-01

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/25791/2025	IN PERSON	2025-07-01	1.AU fee Rs 2.25/- to be paid.
2	D-WP(C)/25930/2025	BHABANI PRASAD MOHANTY	2025-07-01	.Receipt Showing Serv.copy To cg not Filed.
3	D-CRLREV/16162/2025	BISWARANJAN DALAI	2025-07-01	8-CAUSE TITLE NOT IN ORDER. 1.Lower court Record not mentioned in Cause Title.
4	D-WP(C)/25307/2025	UPASANA BAL	2025-07-01	1. Serial number of opp. parties in cause title not correctly furnished. 2. Copy of the notice under section 148A of the Act dated not correctly furnished Sl. 4 in Index and date chart. 3. Occupation not furnished in Affidavit 4.Receipt Showing Serv.copy To it not Filed.
5	D-WP(C)/24464/2025	BHASKAR CHANDRA PANDA	2025-07-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Age of the petitioner not furnished in the cause title.2. Page nos.19 20 22 44 45 46 51 and 52 not neat and legible.
6	D-CRLA/19214/2025	SARAT KUMAR JENA	2025-07-01	The appeal is not maintainable before this Court
7	D-CRLREV/16011/2025	MOHENDRA DALAI	2025-07-01	1.RS.1.00 COURT FEE NOT PAID in v.nama 2. AGE OF THE PETITIONER IN CAUSE TITLE NOT TALLY WITH IMPUNGED ORDER
8	D-BLAPL/19302/2025	SARAT KUMAR JENA	2025-07-01	1. Attested Annexure-1 not filled
9	D-WP(C)/25574/2025	PRASANNA KUMAR PANDA	2025-07-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
10	D-ABLAPL/19357/2025	DEEPAK KU SAHOO	2025-07-01	1.T.R.Case No. not correctly mentioned in the prayer portion.
11	D-CONTC/23627/2025	ADV.	2025-07-01	As per annex.1 , W.P.(c) no . not correct in index
12	D-WP(C)/24035/2025	RABINDRA KUMAR PATNAIK	2025-07-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Code no. not mentioned in assessment slip. 2.page nos. 35 109 and an.8 not neat.3.Signature of petitioner no. 16 in V.nama not tally with cause title and c.copy of annex. 2 not filed

13	D-WP(C)/25878/2025	BHABANI PRASAD MOHANTY	2025-07-01	.Receipt Showing Serv.copy To ct not Filed.
14	D-WP(C)/25295/2025	ASHUTOSH MALLIK	2025-07-01	1. Date of approval order under Annexure-2 does not tally with Index.
15	D-WP(C)/25497/2025	NIRANJAN LENKA	2025-07-01	Page 17 not neat.
16	D-CRLREV/18682/2025	SEPHALEE DAS	2025-07-01	1.Good ground certificate not furnished.
17	D-BLAPL/19304/2025	PRAVASH CHANDRA JENA	2025-07-01	i) Age of the petitioner in the Cause title not tally with Rejection order.
18	D-WP(C)/24356/2025	RANJAN KUMAR NAYAK	2025-07-01	Page nos. 18 21 and 24 not neat.
19	D-RSA/25130/2025	SOURAV SUMAN BHUYAN	2025-07-01	17-REFERENCE CERTIFICATE NOT FURNISHED. 1.Period of Delay 06 days.
20	D-CRLMC/19243/2025	JYOTI RANJAN DEO	2025-07-01	1. PS number not correctly furnished line no. 3 in para no.2.
21	D-CRLA/18038/2025	ACHYUTANANDA PATTANAIK	2025-07-01	Date of F.I.R.mentioned in para no 3 not correct.
22	D-CRLA/19063/2025	BIKRAM KUMAR NAYAK	2025-07-01	Page no.133 and 134 repeated twice.
23	D-BLAPL/19390/2025	SOUBHAGYA KUMAR DASH	2025-07-01	1. As per rejection order under Annexure-3,G.R.case No. not mentioned in Synopsis.2. Date of rejection order under Annexure-3 does not tally with para-4 of the petition.
24	D-ABLAPL/19408/2025	RAMA KRISHNA NAIK	2025-07-01	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. code number is incorrect in Assessment slip, Index, Petition. 2. Paragraph declaration in Affidavit is incorrect.
25	D-WP(C)/24467/2025	BHASKAR CHANDRA PANDA	2025-07-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.19 and 22 not neat and legible.
26	D-WP(C)/25364/2025	DILLIP KUMAR RAY	2025-07-01	Page nos 22 and 23 and annexure-3 not mentioned in petition.
27	D-CRLMP/18861/2025	HARIHAR PANIGRAHI	2025-07-01	17-REFERENCE CERTIFICATE NOT FURNISHED. .Petition not correctly addressed to Honorable Court
28	D-WP(C)/25881/2025	BHABANI PRASAD MOHANTY	2025-07-01	.Receipt Showing Serv.copy To ct not Filed.
29	D-BLAPL/19358/2025	LAMBODOR ACHARI	2025-07-01	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				OCCUPATION NOT MENTIONED IN AFFIDAVIT.
30	D-RSA/25483/2025	ANAM CHARAN PANDA	2025-07-01	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
31	D-RSA/25267/2025	BIKRAM SENAPATI	2025-07-01	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Court Fee Rs.2281/-Payable Not Paid.
32	D-CRLMC/19029/2025	BIDYADHAR MANSING	2025-07-01	1. As per mentioned in Index Annexure -13 not filed. 2. Age of the petitioner in cause title not tally with affidavit.
33	D-RSA/25107/2025	SWARUP KUMAR PATNAIK	2025-07-01	1.Period of Delay 36 days 2.Appellants No-3 to 5 not correctly described in the Memo. Of Appeal.
34	D-CRLMC/19079/2025	ALOK KUMAR MOHAPATRA	2025-07-01	14-NOT PROPERLY INDEXED.
35	D-CONTC/19699/2025	DR. SIMANCHALLA RANJIT	2025-07-01	i)Paragraph no. 2 of the Affidavit mentioned incorrect.ii)Paragraph no. mentioned in the Affidavit not in order.
36	D-WP(C)/25421/2025	TUSAR KUMAR MISHRA	2025-07-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Paragraphs not correctly furnished in declaration.
37	D-ABLAPL/19280/2025	HEMANTA KUMAR MOHANTA	2025-07-01	1. In Cause title with reference to the address of the petitioner, P. S name wrongly furnished.
38	D-WP(C)/24169/2025	SIVA SANKAR CHAINI	2025-07-01	Annex-8 order dated 7.2.14 not tally with Index.Page marking not in order.
39	D-WP(C)/24788/2025	JAYANT KUMAR RATH	2025-07-01	1. Paragraph no. not correctly furnished on declaration
40	D-WP(C)/25882/2025	MANOJA KUMAR KHUNTIA	2025-07-01	.Petition not correctly addressed to Honorable Court
41	D-WP(C)/25926/2025	ATUL TRIPATHY	2025-07-01	Annex nos. 10 and 11 not exhibited in the body of the petition as per the Index.
42	D-WP(C)/25558/2025	ABHILASH MISHRA	2025-07-01	1.Paragraphs not correctly mentioned in declaration.2 Copy of letter dtd not tally Annexure 5 as per index.3 Memo number and dtd not tally Annexure 7 as per index
43	D-CONTC/23729/2025	ADV.	2025-07-01	1.Age and name of Father of the deponent on affidavit does not tally with cause title
44	D-BLAPL/19420/2025	DEBENDRA KUMAR DHAR	2025-07-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. i) Synopsis and Date Chart not page marked.ii)Date of F.I.R. in Annexure -1 and Index not correct.iii) Paragraph no. mentioned incorrect in declaration of the Affidavit.iv)Undertaking and Vernacular Certificate not furnished in I.A.

45	D-CONTC/25411/2025	ADV.	2025-07-01	17-REFERENCE CERTIFICATE NOT FURNISHED.
46	D-WP(C)/25576/2025	PRASANNA KUMAR PANDA	2025-07-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Occupation not furnished in Affidavit or Declaration.Page no. 25 and 26 not legible.
47	D-WP(C)/26102/2025	ABINASH ROUTRAY	2025-07-01	1. Court fee Rs. 42/- to be paid.
48	D-LAA/24128/2025	ABHAYA KUMAR SHARMA	2025-07-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
49	D-WP(C)/25573/2025	PRASANNA KUMAR PANDA	2025-07-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
50	D-WP(C)/24145/2025	SOURAV SUMAN BHUTIA	2025-07-01	L.T.I of the petitioner not attested by the adv. in V.nama.
51	D-ABLAPL/19419/2025	AKSHAYA KUMAR SAHOO	2025-07-01	Page marking of Index, Synopsis and Date chart as page 9,10 and 11 incorrect.
52	D-ABLAPL/19311/2025	ASUTOSH TRIPATHY	2025-07-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
53	D-WP(C)/25793/2025	SAROJ KUMAR PADHI	2025-07-01	1. Sl. no. 2 not correctly furnished in Affidavit.
54	D-CONTC/23028/2025	SHUBHASHREE PRADHAN	2025-07-01	1.Period of Delay 55 days
55	D-CRLMP/18846/2025	SANTOSH KUMAR MAHANTY	2025-07-01	PAGE NO. 12 REPEATED
56	D-ABLAPL/19534/2025	JAGADIP SAHOO	2025-07-01	NAME OF PETITIONER NOT MENTIONED IN V.NAMA.
57	D-BLAPL/19301/2025	PANCHANAN PANIGRAHI	2025-07-01	i) Paragraph no. mentioned incorrect in the Declaration of the Affidavit.
58	D-WP(C)/24786/2025	PRAVASH CHANDRA JENA	2025-07-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Page nos.31 and 32 not neat and legible
59	D-WP(C)/26117/2025	ABINASH ROUTRAY	2025-07-01	1. Court fee Rs. 18/- to be paid. 2. General Power of attorney not filed on petitioner no. 4.
60	D-CMP/24339/2025	SUSANTA KUMAR PRADHAN 2	2025-07-01	3-AUTHENTICATION FEE IS DEFICIENT.
61	D-RSA/25228/2025	AJIT CHANDRA MOHAPATRA	2025-07-01	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
62	D-CONTC/19674/2025	ADV.	2025-07-01	i)Synopsis and Date Chart not page marked.ii)Paragraph no. not mentioned in the Affidavit.
63	D-CRLMC/19558/2025	SUJIT KUMAR PATTNAIK	2025-07-01	1. Nomenclature not correctly furnished in sl. no. 3 in Index.
64	D-CONTC/23856/2025	ADV.	2025-07-01	17-REFERENCE CERTIFICATE NOT FURNISHED.

65	D-CRLA/19010/2025	SUSIL KUMAR PATTNAIK	2025-07-01	1. Informant not made a party as respondent no.2 2.Date of order wrongly mentioned at page no.1
66	D-CONTC/19667/2025	KUNAL KUMAR SWAIN	2025-07-01	Code Incorrect.
67	D-CRLA/17783/2025	PRABIR KUMAR RAY	2025-07-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Page no.30 not available. 2.Page nos.13 20 2147 49 51 56 58 60 62 64 70 74 and V.nama not fully scanned.3.Para no. of good ground no separately mentioned.4.Name of Trial Court not fully mentioned in Appeal petition and I.A.
68	D-CRLREV/19339/2025	ASHOK KUMAR DAS	2025-07-01	17-REFERENCE CERTIFICATE NOT FURNISHED. Code Not correctly furnished.
69	D-CRLMC/19457/2025	DIPTI RANJAN BHOKTA	2025-07-01	1. Not executed by the petitioner in V.nama
70	D-CONTC/19703/2025	SUSHANTA KUMAR PRADHAN	2025-07-01	Code Not furnished. 2. On the top of the Index, Cause title and Reference Certificate CONTC NO. indicated incorrect.
71	D-ABLAPL/19450/2025	TARUN KANTA PATTANAYAK	2025-07-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
72	D-RVWPET/24455/2025	LALITENDU MISHRA	2025-07-01	Put up for SR after filing of c. copy of impugned order
73	D-WP(C)/25889/2025	GOPINATH MISHRA	2025-07-01	14-NOT PROPERLY INDEXED. 1.DATE OF LETTER OF ANNEXURE-5 6 and 7 NOT CORRECTLY FURNISHED IN INDEX and PETITION.2.NAME OF PETITIONER IN V.NAMA NOT TALLY IN CAUSE TITLE and AFFIDAVIT.
74	D-WP(C)/25760/2025	SASWAT KUMAR ACHARYA	2025-07-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Occupation of the deponent not furnished in the affidavit.2.Page nos.21 22 and 56 to 61 not neat and legible. 3..Receipt Showing Serv.copy To ct not Filed.
75	D-CMP/8969/2025	IN PERSON	2025-07-01	Documents filed are not annexure marked. in index documents shown are also not annexure marked . put up for S .R after removal of defects pointed out
76	D-BLAPL/19299/2025	SARAT KUMAR JENA	2025-07-01	1. P.R case no wrongly mentioned in the Synopsis and List of Dates and Events 2.

				Attested Annexure-1 not filled.
77	D-BLAPL/19325/2025	JUGALA KISHORE PANDA	2025-07-01	1.In V. Nama, Name and address has been furnished for 2 petitioners instead of one
78	D-CONTC/23855/2025	ADV.	2025-07-01	17-REFERENCE CERTIFICATE NOT FURNISHED.
79	D-CONTC/25415/2025	ADV.	2025-07-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
80	D-WP(C)/26005/2025	PRIYATOSH PARIDA	2025-07-01	14-NOT PROPERLY INDEXED. AB not mentioned in index.
81	D-BLAPL/19303/2025	TANMAYA KUMAR MOHANTY	2025-07-01	1. P.S case no wrongly mentioned in the List of Dates and Event2. page no-8 is not legible
82	D-WP(C)/24466/2025	BHASKAR CHANDRA PANDA	2025-07-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page nos.19 and 22 not neat and legible.
83	D-MSA/24158/2025	DEVASHIS PANDA	2025-07-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED C.C under A-3/1 does not tally with the Index.
84	D-WP(C)/25328/2025	PRABODHA CHANDRA NAYAK	2025-07-01	1-COURT FEE IS DEFICIENT. 1. Court fee Rs. 18/- to be paid. 2.Occupation not furnished in Affidavit.
85	D-CMP/24577/2025	SUDEEP KUMAR SARANGI	2025-07-01	1.Date mentioned in the A-1 and A-2 does not tally with the Index.2.Change Book Mark after proper Paging and Indexing.
86	D-ABLAPL/19423/2025	BIJAYA KUMAR MISHRA	2025-07-01	In Page 4 of the petition paragraph no. 4 is incorrectly mentioned as Para 2.
87	D-WP(C)/25759/2025	HIMANSHU SEKHAR MISHRA	2025-07-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.paragraph not correctly mentioned in declaration
88	D-WP(C)/25137/2025	RAMESH KUMAR SAHU	2025-07-01	1.Date of application not tally in para 4 and 7 per index. 2. Annexure 3 not mentioned in petition
89	D-WP(C)/24268/2025	TRILOCHAN RATH	2025-07-01	Page 108 109 110 111 112 not neat
90	D-WP(C)/25527/2025	NIRANJAN LENKA	2025-07-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Date 15-7-89 of RSD in annex.1 not tally with para. 4 of petition.2. As per index mutation ROR no. 224/947 and 224/984 not found in annex.3 3.page nos. 54 to 57 and 59 to 64 are not neat.

91	D-BLAPL/19306/2025	SUSANTA KUMAR SAHU	2025-07-01	i)Free copy of rejection order not page marked and Annexure.
92	D-ABLAPL/19416/2025	ASHIS KUMAR MISHRA	2025-07-01	1. Index is not proper. 2. Synopsis and Date chart are not in separate pages. 3. Mobile no. of one of the signing Advocate is not legible.
93	D-BLAPL/19366/2025	SANJIT MISHRA	2025-07-01	i)Name and Address of the Informant shall be Redacted from paragraph no. 3 of the petition.
94	D-WP(C)/23701/2025	PRAFULLA KUMAR MOHAPATRA	2025-07-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 12 not neat.
95	D-RPFAM/25763/2025	S.S.RAO	2025-07-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED further S.R AFTER FILLING OF C COPY BEING AGGRIEVED NOT FURNISHED. GOOD GROUND CERTIFICATE NOT FURNISHED
96	D-WP(C)/25376/2025	SATYABRATA MOHAPATRA	2025-07-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. Affidavit not signed by the Oath Commissioner /Notary.
97	D-ABLAPL/19118/2025	BIKRAM CHANDRA GHADAI	2025-07-01	Synopsis and date chart not mentioned in the Index.
98	D-RSA/25321/2025	RAGHUNATH DASMOHAPATRA	2025-07-01	1.Synopsis Date Chart and Index not accompanied with the Appeal.2.C.Fee Payable not furnished .3.RFA No repeated twice be corrected at Page-2 of the Appeal Memo.4. Vakalat. not properly executed. Put Up for further S.R after rectification
99	D-WP(C)/25669/2025	SANDEEP PATTANAİK	2025-07-01	.Subject Code incorrectly Mentioned
100	D-CONTC/25643/2025	LAMBİT SENAPATI	2025-07-01	Para no. not furnished in declaration
101	D-WP(C)/25748/2025	KARUNAKAR RATH	2025-07-01	Page No.14 16 19 and 21 not legible
102	D-WP(C)/25858/2025	AKSHAYA KUMAR PANDEY	2025-07-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.18 to 29 not neat and legible.
103	D-ABLAPL/19493/2025	SIDHARTHA SANKAR RAY (2)	2025-07-01	4-AFFIDAVIT/VERIFICATION NOT PROPER.
104	D-WP(C)/25257/2025	PRADEEP KUMAR MOHAPATRA - 3	2025-07-01	1.Paragraphs not correctly mentioned in declaration.
105	D-CMP/24202/2025	AKASH KUMAR PATTAJOSHI	2025-07-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

106	D-CRLMP/18598/2025	SIDHARTHA DAS	2025-07-01	.Subject Code incorrectly Mentioned
107	D-WP(C)/25934/2025	SWAPNIL ROY	2025-07-01	Copy of latter date not mentioned as per Index.Date of series copy vide annex-18 not tally with Index.Executant Serial no 9 to 22 not sign in the v.nama.
108	D-WP(C)/24453/2025	BHASKAR CHANDRA PANDA	2025-07-01	.Subject Code incorrectly Mentioned
109	D-BLAPL/19345/2025	RAJIB LOCHAN PATTNAIK	2025-07-01	Bail rejection order does not tally with Index and annexure-2.Page no.50 not legible.
110	D-WP(C)/24452/2025	BHASKAR CHANDRA PANDA	2025-07-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 63 and 64 not neat.
111	D-WP(C)/25625/2025	AKHAND	2025-07-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page 11 and 12 not neat.
112	D-WP(C)/25579/2025	PRASANNA KUMAR PANDA	2025-07-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Occupation not furnished in Declaration or Affidavit.Page no.25 and 26 not legible.
113	D-CRLMC/19033/2025	BIDYADHAR MANSING	2025-07-01	1. As per the Index Annexure-10 not filed. 2. Father name of the petitioner not correctly furnished in Affidavit. 3. Page nos. 15 17 18 and 19 not legible.
114	D-CMAPL/25488/2025	ADV.	2025-07-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Period of Delay 67 days delay. 2.AU fee Rs 2.25/- to be paid.
115	D-WP(C)/25207/2025	NIRANJAN LENKA	2025-07-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 17 not neat.
116	D-CMP/24153/2025	SOURAV SUMAN BHUYAN	2025-07-01	Declaration of the Affidavit in the I.A be filled up.
117	D-ABLAPL/19422/2025	ASHIS KUMAR MISHRA	2025-07-01	1. Index not proper. 2. Synopsis and Date chart are not in separate pages. 3. Mobile no. of one of the signing advocate is not legible.
118	D-CONTC/23854/2025	ADV.	2025-07-01	17-REFERENCE CERTIFICATE NOT FURNISHED.
119	D-BLAPL/19323/2025	PRAVASH CHANDRA JENA	2025-07-01	. Name of the petitioner -3 mentioned in the cause title is not tally with Rejection order
120	D-WP(C)/25577/2025	PRASANNA KUMAR PANDA	2025-07-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Occupation not furnished in Affidavit or Declaration.2.Page no 25 and 26 not legible.
121	D-CONTC/25238/2025	ADV.	2025-07-01	Code Not Indicated. i) Year of WP(c) no. 27906/23 mentioned incorrect in paragraph no. 1 of the petition.ii)Cause title of WP(c) no. 13976/24 not filed.

122	D- ABLAPL/19403/2025	BIBHUTI KESHARI BISWAL	2025-07- 01	1. Page marking in Index is not proper. 2. Petition Annexures are not properly page marked. 3. No declaration on behalf of Petitioner no.2.
123	D-CMP/24716/2025	ASHUTOSH MOHANTA	2025-07- 01	Appellant No-1 in the L.A.Court not impleaded as party in this petition.

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 01-07-2025 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/737/2019	CMAPL/737/2019	ADV.	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER
2	MACA/198/2020	MACA/198/2020	BINAYAK PRASAD MOHANTY	OTHERS. DELAY OF 500 DAYS
3	MACA/192/2020	MACA/192/2020	ANTARAYAMI DASH	OTHERS. COURT FEE OF RS 2500 /- NOT PAID
4	CMAPL/822/2023	CMAPL/822/2023	ADITYA SINGH MOHANTY	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER UNDER ANNX 1 FILED